

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 10

IA(I.B.C)/ 2460(MB)2024 IN C.P. (IB)/697(MB)2021

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.07.2024**

NAME OF THE PARTIES : **Credible Engineering Construction Projects**
Limited

VS

Patel Engineering Limited

For OC : PCS Devangi, Adv. Suryanarayana

For CD : Adv. Prerana Wagh, Adv. Prangana Barua and Adv. Swarupini
Srinath i/b M/s Crawford Bayley & Co.

Section 9 of IBC

ORDER

Counsel for CD submits that she has already filed reply which is acknowledged by the Counsel for the OC. Pleadings have been complete. **List on 23.08.2024 for final hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

RV